

Karamcharies and other field and maintenance staff are on round the clock duty for maintaining cleanliness particularly in toilets. The facilities being provided for the passengers include free water, eating establishments, City Service Terminal, clock room service, Postal and Banking services, Enquiry counter and Public Address facility, Police Station and Dispensary for emergency cases

Simplification of emigration rules

5764. SHRI H. N. NANJE GOWDA :
SHRI G. S. BASAVARAJU :
SHRIMATI USHA
CHOUDHARY :

Will the Minister of LABOUR be pleased to state :

(a) whether Government have simplified the emigration rules to give greater protection to workers seeking jobs abroad;

(b) if so, the main points thereof; and

(c) to what extent it is likely to benefit the workers seeking jobs abroad ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). Yes, Sir. The main points are as follow :

(i) The Registration Certificate of the Recruiting Agent is liable to be withdrawn on its suspension;

(ii) Registration Certificate to carry attested photograph of Proprietor/Managing Partner/Managing Director of the Agency;

(iii) Display of photocopy of registration certificate at a prominent place in the business premises/ Branch office of the agent; and

(iv) Simplification of emigration clearance procedure by rendering service across the counter.

(c) These steps will prevent exploitation of workers.

[Translation]

Allotment of house/flats to freedom fighters in Delhi

5765. SHRI VIJAY KUMAR YADAV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have allotted houses/flats in Delhi to ailing freedom fighters to enable them to get treatment in Delhi;

(b) if so, the number of such freedom fighters;

(c) whether Government have laid down any terms and conditions in this regard;

(d) if so, the details thereof; and

(e) whether allottee freedom fighters fulfil these conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) 31.

(c) to (e). A copy of guidelines governing the allotment to freedom fighters is given below in the Statement. In a few cases exceptions have been made with the approval of competent authority.

Statement

Guidelines governing allotment of general pool accommodation to freedom fighters

(a) they do not own a house or flat in their name or in the name of their family members or dependents any where in India;

(b) the accommodation is required by them for bona-fide medical treatment of the freedom fighter for which adequate facilities may not be available in the State/Place of the freedom fighters;

- (c) the case is specifically recommended by the Ministry of Home Affairs who should give detailed justification necessitating allotment of accommodation as freedom fighter and also obtain the approval of the Minister-Incharge; Home Ministry;
- (d) the type of accommodation would be restricted to type-D and below;
- (e) licence fee would be charged at FR-45-A and duration of allotment would be limited to the period for which the freedom fighter has to undergo medical treatment in Delhi subject to a maximum period of two years.

[English]

Supply of good quality jute seeds

5766. SHRI HARIHAR SOREN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a dearth of good quality jute seeds in the Country;

(b) if so, the steps taken to supply good quality jute seeds to the farmers;

(c) whether National Seeds Corporation proposes to step up the supply of good quality seeds; and

(d) the programme of NSC for the year 1987-88 in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Question does not arise.

(c) and (d). National Seeds Corporation is likely to distribute 15,000 quintals of jute seed during 1986-87 as against 10,304 quintals distributed during 1985-86. Distribution target of jute seed during 1987-88 is also 15,000 quintals which is

considered adequate to meet the requirement of jute as the jute growing area is not likely to increase.

Aluminium Research, Development and Design Centre

5767. SHRI PRATAP RAO B. BHOSALE : Will the Minister of STEEL AND MINES be pleased to state :

(a) the name of the place where the proposed Aluminium Research, Development and Design Centre will be set up;

(b) whether Government propose to promote use of aluminium in various consuming sectors; and

(c) if so, the details of steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA) : (a) The proposed Aluminium Research, Development and Design Centre will be set up at Nagpur.

(b) and (c). Yes, Sir. Steps taken to promote the use of aluminium in various consuming sectors include creation of a greater awareness of various applications of aluminium and its down-stream products through seminars, conferences, and exhibitions, continuing the liberalised licensing policy of granting licences for manufacture of aluminium semis, alloys and extrusions, reduction of excise duty on commercial grade aluminium from 13 per cent to 11 per cent and exemption of the whole of excise duty for the newly developed aluminium cart for the rural sector.

Management conference by Co-operative sector fertiliser companies

5768. SHRI S. M. GURADDI :
SHRI H. N. NANJE GOWDA :
SHRIMATI BASAVA-
RAJESWARI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether a three-day management conference was organised for the first time